## Annexure-5

Name of the corporate debtor: M/s. CAV Cotton Mills P Ltd (in Liquidation); Date of commencement of liquidation: 11.03.2022; List of stakeholders as on: 25.05.2022

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl.					Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Remarks, if any
No.	Department	Governme nt	Identificati on No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachmen t pending disposal	Whether lien / attachmen t removed? (Yes/No)	% share in total amount of claims admitted	contingent claim	any mutual dues, that may be set off	claim rejected	claim under verification	
	office, ESI	Central Governme nt	-	22-03-2022	36,57,703	33,60,969	ESI - Employer & Employee contribution	0	NA	0.75%	-	-	2,96,734		Claim Rejected - 296734 as IA 232 233/16 pending in ESI Labour Court,Madurai.
	Employee's Provident Fund Organisation	Central Governme nt	-	08-04-2022	3,59,15,901	3,59,15,901	EPF Conribution	0	NA	8.03%	-	-	-	-	-
3	TNEB, Dindigul	State Governme nt	-	10-04-2022	5,11,827	-	CC Arrears & Equipment charges	0	NA	0.00%	-	-	5,11,827		Claim Rejected - 511827 as no documents submitted to substantiate the Claim.
	Commercial Taxes Department, Annur Assessment Circle, Coimbatore.	State Governme nt	-	28-04-2022	2,94,847	2,94,847	CST Assessment AY - 1999- 2000	0	NA	0.07%	-	-	-	-	-
	TOTAL				4,03,80,278	3,95,71,717		0			-	-	8,08,561	-	